## CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

## ORDER SHEET

## ORDERS OF THE TRIBUNAL

16.1.2007

CP 78/2005

Olmul (J.P.SHUKLA) MEMBER (A)

Mr.R.K.Sharma, counsel for applicant/petitioner.

We have heard the learned counsel for the applicant/petitioner. We are of the view that it is not a case where notices should be issued to the respondents. It will however be open for the applicant/petitioner to file a substantive OA thereby challenging the order dated 3.6.2005.

With these observations, the CP stands disposed of.

(M.L.CHAUHAN MEMBER (J)

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